NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 66(ND)2013 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016

NAME OF THE COMPANY: M/s. Rakesh Khanna & Ors. V/s. M/s. Chintamani Metal Udyog

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. POODER SHIGHZ, ADV. Resp. NO. 142
2. AKSHAY GUPTA ALL

3. P. NAMESH ADVOCATE PETITIONER

4. MOBIT CHAURASIA 3)

5. ASHUTOSH GUPTA >>>

6. ASHUTOSH GUPTA >>>

6. ORDER

Both sides submit that another attempt at mediation can be made in this case. In view of the same, the matter be referred to the Mediation Centre of the Delhi High Court. The parties are directed to appear before the Judge in charge. Failing a settlement, rejoinder be filed.

Be listed for final disposal on 20.09.2016.

(Ina Malhotra) Member Judicial

Sd1-

(K. Varadharajan) Member Iudicial